Declaration or Assets and Liabilities

Year 2021

I, SUDHANSHU KUMAR son/daughter/wife of Late Dharma Pal Singh aged 55 Years (approx) Years, belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.		Self	Spouse name (s) (Pushpa Ranjan)	Dependant-1 (Abhishree Anand)	Dependant-2 (Arohi Anand)	Dependant-3
(i)	Cash	9,900/-	×	×	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	02.02.2021 in SBI.	×	×	×	×
(iii)	Bonds, Debentures and shares in Companies	· · · ×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs. 1,25,000 Premium Rs. 6,005/- per annum	х .	×	×	×
(v)	Motor Vehicles (details of make, etc.)	Honda CD110 Motor Cycle Reg. NoBR01DV5243	×	×	×	×
(vi)	Jewellery (give details of weight and value)	60 gm. gold (approx) Rs. 2,70,000/- (approx)	×	25 gm. gold (approx) Rs. 1,12,500/-	25 gm. gold (approx) Rs. 1,12,500/-	×
(vii)	Other assets, such as values of claims / interests	×	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones	×	×
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 61,666/- PAN-BAXPK9575Q	×
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×
	(iii) Sales Tax [Only in case of proprietary business]	×	x
	(iv) Property Tax	×	×

C Personal Detail		
GPF/CPF/PRAN No.		PTS/BLA-1298
Gender	:-	M (M/F)
Date of Birth	:-	0 8 0 1 1 9 6 5 (DD/MM/YYYY)
Class/Group	1-	B (A/B/C)
Cadre	1:	ADMINISTRATIVE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sudkansku Kumaa 03.02.2021 Name of Employee: Sudhanshu Kumar

Place: Patna Designation: Assistant

Date: 03/02/2021 Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.